

HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement

No. 857 /Confdl. /2017
II-2-17/2001 (pt.-III)

Bilaspur, dated 19 / 05 /2017

Copy of order no. F 4-1/2007/1- dated 18.05.2017 issued by the Additional Secretary, Government of Chhattisgarh, General Administration Department, Raipur forwarded to:-

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Anil Kumar Shukla, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (13) Private Secretary to Registrar (Vigilance/ I. & E./ Judicial/ Computerization), High Court of Chhattisgarh, Bilaspur for information.
- (14) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.

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- (15) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.
- (16) Shri Pravin Kumar Pradhan, Additional District & Sessions Judge, Ramanujanj for information and compliance. He is directed to take over charge at his new place of posting on or before 29.05.2017.
- (17) District & Sessions Judge, Surguja (Ambikapur) for information. He is requested to impress upon the transferred Officer that if he is in occupation of Government accommodation, he should vacate the same within 15 days from the date of this endorsement under intimation to this Registry. He is also requested to send immediately the handing over charge report of transferred officer to this Registry.
- (18) District & Sessions Judge, Balod/ Baloda-Bazar/ Bemetara/ Bilaspur/ Bastar at Jagdalpur/ Dakshin Bastar (Dantewara)/ Dhamtari/ Durg/ Jashpur/ Janjgir-Champa / Kabirdham (Kawardha) /Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/ Uttar Bastar (Kanker) for information.
- (19) Additional Registrar (Judicial/ D.E. & E./ Admn./ Classification/ S. & A. Cell/ M.), High Court of Chhattisgarh, Bilaspur for information.
- (20) Deputy Secretary, Chhattisgarh Lok Ayog, Near Gandhi Chowk, Old Malariya Office, Raipur for information.
- (21) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (22) Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- (23) Deputy Registrar (Copying & Writ/ Criminal / D.E./ Works and Protocol/ Vigilance & I. and E./ R.G./ Estt.), High Court of Chhattisgarh, Bilaspur for information.
- (24) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (25) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Seva Marg, Bilaspur for information.
- (26) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (27) Section Officer/In-charge, Accounts/ Checker/Juvenile Justice Cell/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Library/ Pension / Protocol/ R.G./ Record Room (Admn.)/ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (28) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.

(GAUTAM CHOURADIA)
I/c. REGISTRAR GENERAL

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छत्तीसगढ़ शासन
सामान्य प्रशासन विभाग
मंत्रालय
महानदी भवन, नया रायपुर
// आदेश //

नया रायपुर, दिनांक मई, 2017

क्रमांक एफ 4-1/2007/1-7 :: श्री प्रवीण कुमार प्रधान, अतिरिक्त जिला एवं संत्र न्यायाधीश, रामानुजगंज की सेवाएं विधि एवं विधायी कार्य विभाग के आदेश क्रमांक 4461/1534/XXI-B/2017, दिनांक 11.05.2017 द्वारा सामान्य प्रशासन विभाग के अधीन छत्तीसगढ़ लोक आयोग में प्रतिनियुक्ति पर विधिक सलाहकार के पद पर पदस्थ करने हेतु सौंपी गई है। अतएव राज्य शासन एतद्वारा श्री प्रवीण कुमार प्रधान, अतिरिक्त जिला एवं संत्र न्यायाधीश, रामानुजगंज को छत्तीसगढ़ लोक आयोग में विधिक सलाहकार के पद पर पदभार ग्रहण करने के दिनांक से आगामी आदेश तक प्रतिनियुक्ति पर पदस्थ करता है।

छत्तीसगढ़ के राज्यपाल के नाम से
तथा आदेशानुसार,

(के.आर. मिश्रा)
अपर सचिव

छत्तीसगढ़ शासन
सामान्य प्रशासन विभाग

नया रायपुर, दिनांक 1 मई, 2017

पृ.क्रमांक एफ 4-1/2007/1-7,
प्रतिलिपि :-

- (1) महालेखाकार, छत्तीसगढ़, रायपुर।
- (2) अपर मुख्य सचिव, छत्तीसगढ़ शासन, मुख्यमंत्री सचिवालय, नया रायपुर।
- (3) प्रमुख सचिव, छ.ग. शासन, विधि और विधायी कार्य विभाग, नया रायपुर के आदेश क्रमांक 4461/1534/XXI-B/2017, दिनांक 11.05.2017 के संदर्भ में।
- (4) रजिस्ट्रार जनरल, उच्च न्यायालय, बिलासपुर।
- (5) सचिव, छत्तीसगढ़ कार्यालय लोक आयोग, गांधी चौक, रायपुर।
- (6) जिला कोषालय अधिकारी, रायपुर
- (7) श्री प्रवीण कुमार प्रधान, अतिरिक्त जिला एवं संत्र न्यायाधीश, रामानुजगंज, छ.ग.।
- (8) उपसंचालक, शासकीय-क्षेत्रीय मुद्रणालय, इंद्रावती भवन के पास, नया रायपुर की ओर आगामी राजपत्र में प्रकाशनार्थ।

की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु अग्रेषित।

अपर सचिव

छत्तीसगढ़ शासन
सामान्य प्रशासन विभाग



Letter-2017-2040

18/05

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